

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

O R D E R

In partial modification to this office order No.083-233/F.1(3)/Gaz/23, dated 02.01.2024, the following Committee is hereby re-constituted, with immediate effect.

S.No	Name of the Committee	Name of Judicial Officers	Designation
1	(i) Seniority Committee to determine the seniority of employees of the establishment of Principal District & Sessions Judge (HQs) in implementation of direction of Hon'ble High Court in WP No.5686/ 1998 titled as Jagdish Rana & Ors. Vs.GNCT of Delhi. (ii) Committee to look into the pay anomaly of officials of all cadres.	Sh. Rajneesh Kumar Gupta, Pr. District & Sessions Judge (South-East)	Chairperson
		Sh. Rajesh Kumar Goel, District Judge, Comm.Court-02 (Central)	Member
		Sh. Arun Sukhija, Judge, Family Court-02 (West)	Member

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

No. 23457-3485 /F.1(3)/Gaz/2024

Dated 08 APR 2024

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, all court complexes, Delhi/ New Delhi/ Rouse Avenue Court Complex.
3. The Officers concerned.
4. The AO(J)/Branch In-Charge, Admn-I-II-III, (Central), with the direction to pursue the matter with the said committee.
5. The AO(J)/Branch In-Charge, Recruitment.Cell, Promotion Cell, Litigation/ Vigilance Branch, Accounts Branch, General Branch, (Central), Tis Hazari Courts, Delhi.
6. The P.S. to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi